

**Demand for a Halting Station in Mahe**

547 SHRI C K CHANDRAPPA Will the Minister of RAILWAYS be pleased to state

(a) whether Government had received a representation from Vikasana Samithi, New Mahe, demanding a new halting railway station near the French over bridge in Mahe, and

(b) the decision taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH) (a) Yes

(b) Proposal was examined but the same could not be accepted on account of certain engineering difficulties and poor traffic potential

**Day Time Express Train between Delhi and Ferozpur**

548 SHRI B S BHAURA Will the Minister of RAILWAYS be pleased to state whether there is any proposal to start a day time express train between Delhi and Ferozpur?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): No.

**Demand to extend certain Trains upto Faizabad or Jaunpur**

549 SHRI R K SINHA Will the Minister of RAILWAYS be pleased to state

(a) whether there is a proposal to extend 29 Up and 30 Dn and 83 Up and 84 Dn trains upto Faizabad or Jaunpur,

(b) whether Government are aware that there has been persistent demand from the public of this area for the extension of these trains upto Faizabad or Jaunpur, and

(c) if so, when the proposal is likely to be implemented?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH) (a) to (c) There have been demands for the extension of 83/84 Lucknow Express or 29/30 Lucknow Mail to Faizabad/Jaunpur to provide a direct train between Delhi and Faizabad/Jaunpur Provision of through travel facilities between Delhi and Faizabad/Varanasi is under examination

**Delimitation of Lok Sabha Constituencies**

550 SHRI SAMAR GUHA Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state.

(a) whether delimitations of Lok Sabha constituencies has been completed, and

(b) if so State-wise break-up of new Lok Sabha seats?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (DR V A SEYID MUHAMMAD) (a) Yes Sir

(b) A statement containing the requisite information is laid on the Table of the House

**Statement**

<i>Total No of Lok Sabha Seats</i>	
<i>SI No &amp; Name of State or Territory</i>	<i>Total No of Lok Sabha Seats</i>
1	2
<i>States</i>	
1 Andhra Pradesh	42
2 Assam	14
3 Bihar	54
4 Gujarat	26
5 Haryana	10
6 Himachal Pradesh	4

	1	2
7. Jammu & Kashmir . . .		6
8. Karnataka . . .		23
9. Kerala . . .		20
10. Madhya Pradesh . . .		40
11. Maharashtra . . .		48
12. Manipur . . .		2
13. Meghalaya . . .		2
14. Nagaland . . .		1
15. Orissa . . .		21
16. Punjab . . .		13
17. Rajasthan . . .		25
18. Sikkim . . .		1
19. Tamil Nadu . . .		39
20. Tripura . . .		2
21. Uttar Pradesh . . .		85
22. West Bengal . . .		42
UNION TERRITORIES		
23. Andaman & Nicobar Islands . . .		1
24. Arunachal Pradesh . . .		2
25. Chandigarh . . .		1
26. Dadra & Nagar Haveli . . .		1
27. Delhi . . .		7
28. Goa, Daman & Diu . . .		2
29. Lakshadweep . . .		1
30. Mizoram . . .		1
31. Pondicherry . . .		1
TOTAL . . .		542

#### Arrest of Railwaymen for stealing Railway Property

551 SHRI PRABODH CHANDRA: Will the Minister of RAILWAYS be pleased to state:

(a) whether a number of railwaymen have recently been arrested from 2006 LS—3

various parts of the country for stealing railway property; and

(b) if so, the break-up of such arrests zone-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) Yes.

(b) Break-up of arrests of Railwaymen for stealing railway property during the period from 1-6-1975 to 30-11-1975 is as given below zone-wise:—

Railway Zone	No. of Railwaymen arrested
Central Railway . . .	232
Eastern Railway . . .	75
Northern Railway . . .	167
North Eastern Railway . . .	65
Northeast-Frontier Railway . . .	141
Southern Railway . . .	97
South Central Railway . . .	147
South Eastern Railway . . .	256
Western Railway . . .	227
Total . . .	1407

#### Rail Link between Talcher and Bimlagarh

552. SHRI P. GANGADEB: Will the Minister of RAILWAYS be pleased to state:

(a) whether construction of rail link between Talcher and Bimlagarh in the South Eastern Railway will commence during the Fifth Plan; and

(b) steps taken by Government to implement this rail link?